

Statements

Statement 8: Financing of Gross Fiscal Deficit – As per cent of Total – 2023-24 (Revised Estimates)

| State/UT | (Per cent) | | | | | | | | | | | | |
|---------------------------|-------------------|-------------------|-----------------------------------|---|-----------------------|---------------|-----------------------|----------------------------|-------------|------------|----------------------------------|---------------------------------------|--|
| | Market Borrowings | Loans from Centre | Special Securities issued to NSSF | Loans from LIC, NABARD, NCDC, SBI and other Banks | Provident Funds, etc. | Reserve Funds | Deposits and Advances | Suspense and Miscellaneous | Remittances | Others | Overall Surplus (-)/ Deficit (+) | Gross Fiscal Surplus (-)/ Deficit (+) | |
| | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | |
| 1. Andhra Pradesh | 88.2 | 5.8 | -1.9 | 1.3 | 2.4 | 1.3 | 1.1 | -0.7 | - | - | 2.5 | 100.0 | |
| 2. Arunachal Pradesh | 25.8 | 67.4 | -4.6 | 13.1 | 2.3 | 2.7 | 2.3 | -0.2 | 1.2 | 0.1 | -10.1 | 100.0 | |
| 3. Assam | 59.0 | 17.0 | -2.5 | 10.5 | -0.6 | - | 6.0 | -2.9 | -1.7 | - | 15.2 | 100.0 | |
| 4. Bihar | 39.4 | 12.9 | -2.5 | 0.9 | 0.1 | 0.1 | -0.3 | -0.3 | - | 0.3 | 49.2 | 100.0 | |
| 5. Chhattisgarh | 71.0 | 11.8 | -1.2 | 4.2 | 1.9 | 0.7 | 0.1 | - | - | 1.6 | 10.0 | 100.0 | |
| 6. Goa | 42.7 | 12.9 | -5.4 | 9.8 | 1.2 | 1.8 | 1.4 | 8.3 | 2.4 | 13.3 | 11.6 | 100.0 | |
| 7. Gujarat | 76.4 | 15.2 | -8.5 | 9.9 | -0.1 | 0.1 | 4.4 | -1.7 | 0.8 | - | 3.7 | 100.0 | |
| 8. Haryana | 109.5 | 2.7 | -3.3 | 3.8 | 2.1 | 2.8 | -0.1 | 0.4 | -0.4 | -16.3 | -1.2 | 100.0 | |
| 9. Himachal Pradesh | 77.1 | 6.2 | -4.5 | 0.9 | 10.4 | - | - | - | - | -2.3 | 12.1 | 100.0 | |
| 10. Jharkhand | 56.0 | 43.2 | -6.6 | 12.7 | 5.2 | -0.8 | 13.5 | -7.0 | -1.0 | -5.4 | -10.0 | 100.0 | |
| 11. Karnataka | 86.2 | 6.7 | -2.4 | 2.0 | 5.7 | 1.4 | -8.8 | - | - | - | 9.2 | 100.0 | |
| 12. Kerala | 73.7 | -0.1 | 5.9 | - | 20.9 | 0.4 | 2.0 | -0.4 | 0.2 | -0.4 | -2.2 | 100.0 | |
| 13. Madhya Pradesh | 72.0 | 22.4 | 4.6 | 2.8 | 2.5 | 0.4 | 4.5 | 2.7 | 1.7 | -0.5 | -13.1 | 100.0 | |
| 14. Maharashtra | 71.2 | 12.1 | -4.8 | 1.6 | -0.9 | -1.0 | -9.0 | 2.5 | 7.5 | 2.6 | 18.2 | 100.0 | |
| 15. Manipur | 44.7 | 18.2 | -2.4 | 5.6 | -0.9 | - | -8.5 | - | - | 0.1 | 43.1 | 100.0 | |
| 16. Meghalaya | 50.0 | 2.5 | -2.9 | 3.6 | 4.4 | 0.5 | 4.5 | - | - | -0.7 | 38.1 | 100.0 | |
| 17. Mizoram | 49.5 | 38.7 | -0.8 | 7.7 | -0.5 | -0.3 | -3.9 | - | 5.2 | -0.1 | 4.4 | 100.0 | |
| 18. Nagaland | 76.8 | 32.3 | -0.5 | 0.3 | -13.9 | - | -16.3 | - | - | -2.1 | 23.4 | 100.0 | |
| 19. Odisha | -9.5 | 4.7 | -3.5 | 9.6 | 4.0 | -13.6 | -85.4 | - | 45.1 | 54.7 | 93.9 | 100.0 | |
| 20. Punjab | 104.0 | 2.5 | -6.1 | -3.5 | 3.3 | 3.9 | -0.6 | - | - | -6.6 | 3.0 | 100.0 | |
| 21. Rajasthan | 83.5 | 13.3 | -2.4 | 1.4 | 10.4 | 0.8 | 3.7 | 0.1 | - | -10.7 | - | 100.0 | |
| 22. Sikkim | 69.5 | 44.1 | -0.6 | 1.8 | 0.1 | -3.4 | 2.1 | - | - | -0.1 | -13.4 | 100.0 | |
| 23. Tamil Nadu | 87.1 | 11.8 | -1.9 | 1.5 | 1.7 | - | 2.2 | -0.1 | - | -2.4 | 0.1 | 100.0 | |
| 24. Telangana | 81.6 | 3.3 | -1.7 | -0.2 | 2.0 | 1.7 | 5.4 | - | - | -2.1 | 10.0 | 100.0 | |
| 25. Tripura | 41.1 | 21.6 | -3.0 | 8.3 | 11.8 | 1.1 | -1.1 | - | - | 0.9 | 19.2 | 100.0 | |
| 26. Uttar Pradesh | 81.4 | 23.3 | -6.2 | 1.2 | 1.6 | 0.3 | -3.6 | 9.0 | -0.6 | -5.3 | -0.9 | 100.0 | |
| 27. Uttarakhand | 83.1 | 19.0 | -10.1 | 1.5 | 8.4 | -2.7 | 2.0 | 4.4 | -2.0 | -1.8 | -1.8 | 100.0 | |
| 28. West Bengal | 87.7 | 9.5 | -10.7 | -0.1 | 2.0 | 0.1 | 5.1 | - | - | 1.7 | 4.8 | 100.0 | |
| 29. Jammu and Kashmir | 145.1 | -0.8 | -6.0 | 2.7 | - | 0.2 | - | 0.2 | - | 185.5 | -226.8 | 100.0 | |
| 30. NCT Delhi | - | -63.4 | - | - | - | - | - | - | - | - | 163.4 | 100.0 | |
| 31. Puducherry | 100.5 | -32.1 | - | 15.7 | 10.0 | - | 8.1 | 2.7 | -20.0 | 15.9 | -0.7 | 100.0 | |
| All States and UTs | 75.5 | 11.3 | -3.2 | 2.4 | 3.1 | 0.2 | -2.1 | 0.9 | 1.9 | 2.1 | 7.9 | 100.0 | |

': Nil/Negligible.

Notes : 1. Same as in Appendix Table 9.

2. 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget documents of the State governments. Details in methodology.